

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DC Industrial Plant Services P Ltd Date of Commencement of Liquidation: 19-06-2019; List of Stakeholders as on Date: 31-12-2021; Name of IP: Mr. Ram Ratan Modi; Process Number: 1; Last 5 digit of registration number: 10125

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	3309676996	5	3292639107		17037889		Annexure 3
4	Unsecured financial creditors	2	20604333	2	20604333				Annexure 4
5	Operational creditors (Workmen)	10	629758	10	214952		414806		Annexure 5
6	Operational creditors (Employees)	54	6813647	54	2130018		4683629		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	97	965204323	97	154807499		810396824		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	1087899323	2	213071037		874828286		Annexure 9
Total		170	5390828380	170	3683466946	0	1707361434	0	